GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Withdrawal of Advertisement Notice No's. DLJPA-01 of 2014, No. DLJPA-02 of 2014 dated 17-10-2014, No. DLJPA-01 of 2015 and No. DLJPA-02 of 2015 dated 07-10-2015.

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Government Order No: 267-LD (Estt) of 2019.
Dated : 09 - 04 - 2019.

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Whereas, the Department of Law, Justice and Parliamentary Affairs had implemented the State Litigation Policy in the State vide Government Order No. 3532-LD(Estt) of 2014 dated 13-10-2014 in pursuance of Cabinet Decision No. 167/13/2014 dated 10-10-2014 in which 110 posts of Orderlies were created for establishment of 22 District Litigation Office; and

Whereas, vide Government Order No. 3609-LD(Estt) of 2014 dated 16-10-2014, District Level Committees for the Districts of Kashmir Division and Jammu Division were constituted for recruitment to the Class-IV posts in the Department; and

Whereas, these posts were advertized vide Advertisement Notice No. DLJPA-01 of 2014, No. DLJPA-02 of 2014 dated 17-10-2014; and

Whereas, the above said selection process could not be culminated due to flood in the Jammu and Kashmir in the year, 2014; and

Whereas, vide Government Order No. 2979-LD(Estt) of 2015 dated 07-10-2015, a fresh District Level Committees were constituted for recruitment to the Class-IV posts in the Department; and

Whereas, these posts were re-advertized vide Advertisement Notice No. DLJPA-01 of 2015 and No. DLJPA-02 of 2015 dated 07-10-2015; and